

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCHCommercial Complex(BDA),  
Indiranagar,  
Bangalore - 560 038Dated the 23<sup>rd</sup> Oct, , 86.

23 OCT 1986

Application No. 177/86(T)  
(W.F. No 4550/79 )

To

Sri K.F.Gopalkrishnan, Inspector of Post Offices,  
No 3, Wheeler Road, II Cross, Fraser Town,  
Bangalore-5.

... Applicant

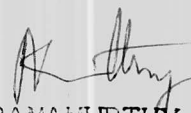
Versus

1. The Union of India, represented by its Secretary,  
Communications Deptt. & Director General of Postal  
& Telegraphs Deptt., New Delhi-1.
2. The Chairman, The Posts & Telegraphs Board, New Delhi-1.
3. The Post-Master General in Karnataka, Palace Road,  
Bangalore-1.

... Respondents.

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH  
IN APPLICATION NO. 177/86(T)

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Please find enclosed herewith the copy of the Order/~~Interim Order~~  
passed by this Tribunal in the above said Application on 30.9.1986..  
(N.RAMAMURTHY )  
SECTION OFFICER  
(Judicial)

pvel

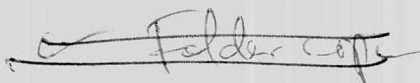
Encl: As above.

Copy to:-

1. Sri H.Subramanya Jois, No 150/36,  
National High School Road,  
Bangalore-4.

Advocate for  
Applicant

2. Sri M.Vasudeva Rao,  
Addl. Central Govt. Standing  
Counsel, High Court of Karnataka  
Building, Bangalore-1.

Advocate for  
Respondents

A.N. 177/86(T)

Date

Office Notes

Orders of Tribunal

30/9/86.

It is brought to our notice, during the course of arguments, by Shri M. Vasudeva Rao, counsel for the respondents, that the grievance of the applicant in respect of the impugned order, viz., Ex.A to the application, which was initially filed as a writ petition in the High Court of Karnataka, has already been remedied by the respondents. In view of this, the application does not survive for consideration and is therefore treated as closed.

*[Signature]*  
 (L.H.A. REGO) (CH. RAMAKRISHNA RAO)  
 MEMBER (AM) MEMBER (JM)  
 30.9.86. 30.9.1986.

dms.

TRUE COPY

*[Signature]* 23/9/86  
 SECTION OFFICER  
 CENTRAL ADMINISTRATIVE TRIBUNAL  
 ADDITIONAL CLERK  
 BANGALORE